

**Memorandum from All India Posts and
Telegraphs Pensioners' Association**

*106. SHRI A. K. GOPALAN :
SHRI K. RAMANI :
SHRI VISWANATHA
MENON :

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether Government have received any memorandum from the All India Posts and Telegraphs Pensioners' Association recently ;

(b) if so, the demands made therein ;

(c) whether Government will consider to amend the Pension Act in view of the fall in the value of the rupee ;

(d) if so, when ; and

(e) if not, the reason thereof ?

THE MINISTER OF INFORMATION AND BROADCASTING AND COMMUNICATIONS (SHRI SATYA NARAYAN SINHA) : (a) and (b). It is not clear to which Association the question refers. There are a number of pensioners' associations, not recognised by Government, which have been writing to the P & T Department asking for increase in pensions, medical and other facilities, revision of the Pensions Act and other allied subjects

(c) to (e). No, Sir. The amount of pension admissible in a case is calculated under the relevant pension rules, and not under the provision of the Pensions Act, 1871. This Act, in fact, contains *inter alia* some salutary provisions for the pensioners like freedom from attachment of their pensions. No revision of the Act is at present contemplated.

**Forgery of Money Orders sent from
New Delhi**

*107. SHRI J. AHMED : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether it is a fact that there is a large scale forgery of Money Orders despatched from New Delhi ;

(b) whether it is also a fact that some employees of the Post Office are involved in this racket ;

(c) if so, what is the extent of loss to the public who are affected by this forgery ; and

(d) the steps taken to remove the flaw in the money order system ?

THE MINISTER OF INFORMATION AND BROADCASTING, AND COMMUNICATIONS (SHRI SATYA NARAYAN SINHA) : (a) Only a few cases of preparation of bogus money orders purported to have been issued from a few post offices in Delhi have come to light.

(b) One R. M. S. Sorter of Delhi has been arrested in this connection. The Special Police Establishment are still investigating into the matter.

(c) There is no loss to any member of the public. The total amount lost to the Department in these cases is Rs. 3,635/- and efforts are being made to recover the amounts from the persons to whom the money orders were paid.

(d) There is no flaw in the money order system. These are only stray cases and no revision in the procedure is felt necessary.

**Recommendations of the Agricultural
Prices Commission**

*108. SHRI VIRENDRAKUMAR SHAH : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the recommendations of the Agricultural Prices Commission on the price of agricultural products, made from time to time, had always irrefutable economic logic behind them ;

(b) whether several important recommendations of the Commission made in the past have not been accepted by the Government ;

(c) whether there exists a danger of self-respecting persons refusing to serve on such a Commission whose recommendations are repeatedly ignored ; and

(d) the steps taken to see that at least the major recommendations of the Commission will be accepted in future, unless there are sound economic grounds to decide otherwise ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). The Resolution